

## **HIGH COURT OF BOMBAY AT GOA, PORVORIM**

No.HCB/GOA/CJJD&JMFC/2024/1895

Dated: 25.10.2024

**Sub: Written Examination for filling in 4 posts of Civil Judge Junior Division & Judicial Magistrate First Class, in the State of Goa.**

**Ref: Detailed Advertisement No. HCB/GOA/CJJD&JMFC/2024/886 dated 15.06.2024 (Proviso 10 Syllabus)**

### **ADDENDUM**

As directed, it is hereby informed to all the applicants/candidates that, the Hon'ble Selection Committee has been pleased to incorporate the 3 new laws i.e. Bharatiya Nyaya Sanhita, 2023 (BNS) (earlier Indian Penal Code 1860 (IPC) Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS) (earlier Code of Criminal Procedure, 1973), and Bharatiya Sakshya Adhiniyam Bill, 2023 (BSA) (earlier Indian Evidence Act 1872) in the syllabus already notified for the Preliminary Examination (if any) and for the Main Written Examination for the Recruitment Process – 2024 for filling in 4 posts of Civil Judge Junior Division and Judicial Magistrate First Class in Goa Judicial Services.

All concerned to take note.

By Order

Sd/-

(S.C. Munghate)  
Registrar (Admin)